

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.195/2017
IN
CP (IB) No. 50/Chd/Hry/2017
(Decided matter)**

In the matter of:

Sahara Fincon Private Ltd.Financial Creditor.

Vs.

Tirupati Ceramics Ltd. Corporate Debtor/Respondent

Present: Mr. Yash Pal Gupta, Advocate for Mr. Hitesh Sachar,
Advocate for the applicant.

CA No.195/2017

Mr. Yash Pal Gupta, Advocate submits that the arguing
counsel Mr. Hitesh Sachar on his way to Chandigarh met with an accident
and seeks time. List the matter on 30.11.2017, the date already fixed
alongwith CA No.183/2017 filed in the CP(IB).

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

November 22, 2017
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